

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-IV**

21. C.P. (IB)/257(MB)2021

CORAM:

SHRI MANOJ KUMAR DUBEY  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **22.09.2022**

Name of the Party: Conquerent Control Systems P. Ltd.  
Vs.  
Artemis Electricals Limited

Section 9 of Insolvency and Bankruptcy Code, 2016

**ORDER**

**The Court is convened through Video Conference.**

1. Mr. Nikhil, Ld. Proxy Counsel for the Operational Creditor present.
2. At the request made by the Counsel, post this matter for hearing on **13.12.2022.**

Sd/-

**MANOJ KUMAR DUBEY**  
**Member (Technical)**

/Dubey/

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**